GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:204
ANSWERED ON:24.02.2015
AWARENESS CAMPAIGN AGAINST DRUG AND ALCOHOLISM
Chavan Shri Harishchandra Deoram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any plan or received any proposal for awareness generation across the country about the menace of drug addiction and alcoholism by collaborating with electronic and print media under CSR category;
- (b) if so, the details thereof;
- (c) whether the Government has any plan or proposal to completely ban the use of alcohol and tobacco in the country and if so, the details thereof;
- (d) whether the Government provides financial assistance to rural and urban local bodies and NGOs to prevent alcoholism and drug abuse in their areas; and
- (e) if so, the details thereof along with the financial assistance received by the Government from foreign country and other international agencies in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) & (b): No such proposal has been received.
- (c): There is no such proposal under consideration of the Ministry.
- (d) & (e): The Ministry of Social Justice & Empowerment implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse" under which financial assistance is provided to eligible Non Governmental Organization (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for addicts (IRCAs). However, the details of grant released to the NGOs during the last three years and current year is as follow:

Year Rs. in Crore

2011-12 35.33 2012-13 17.91 2013-14 25.40 2014-15 21.76 (as on 12.2.2015)

No financial assistance has been received by this Ministry from any foreign country and other inter- national agencies in this regard.